

(c) So far, the situation has not arisen for UYRB to undertake the control of Head works and as stated earlier, the Board has recommended certain measures for improving the situation.

Availability of Water in Desert Development Programme Area

†2006. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the situation of water availability in Desert Development Programme (DDP) area is very grave due to abnormal and sporadic rainfall in Rajasthan;

(b) if so, whether Government's view is to provide irrigation facility to these areas on priority basis in order to stop the expansion of desert in these areas;

(c) whether Government proposes to provide 90 per cent Central assistance for DDP areas under Accelerated Irrigation Benefit Programme (AIBP); and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir,

(b) Yes Sir,

(c) Yes Sir, This has been done for specific projects only.

(d) Union Cabinet has granted specific approval for providing 90% grant assistance under Accelerated Irrigation Benefits Programme (AIBP) to two projects of Punjab benefitting Rajasthan namely Refining of Rajasthan Feeder channel from RD 179000 to RD 496000 and Refining of Sirhind Feeder channel from RD 119700 to RD 447929 and one project of Karnataka namely Modernization of Bhadra.

Subarnarekha Irrigation Project

2007. MS. SUSHILA TIRIYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has earmarked time limit for completion of Subarnarekha Irrigation Project;

(b) the total funds allocated for the project;

(c) whether several families have been displaced for this project;

(d) if so, the details thereof; and

(e) whether financial assistance have been provided to such families for their rehabilitation?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Irrigation is a State subject and planning, execution and funding of irrigation projects is within the purview of the respective State Governments. Subernrekha project is a inter-state project between Jharkhand, West Bengal and Orissa. West Bengal component of the project is at present at initial stage and is not being posed for Central Assistance under the Accelerated Irrigation Benefits Programme (AIBP) after 2002-03. Jharkhand component of the project is not included in AIBP so far. Hence active component of the project under AIBP is in Orissa State only. Government of Orissa has earmarked March, 2014 as the targeted completion date for Subernrekha Project.

(b) Central Assistance (CA) amounting to Rs.216.817 crore for 2010-11 and total central assistance of Rs. 1058.35 crore has so far been provided for project to Orissa State. The Government of Orissa has informed that budget provision made by them for the project for 2010-11 is of Rs. 149 crore.

(c) Yes Sir,

(d) 6920 families in Orissa are affected from project.

(e) Government of Orissa has informed that rehabilitation assistance has been paid to 2840 families and payment is in progress for 1699 families by the Government of Orissa.

Irrigation projects in Jharkhand

2008. MS. MABEL REBELLO: Will the Minister of WATER RESOURCES be pleased to refer to answer to Starred Question 59 given in the Rajya Sabha on the 11 November, 2010 and state;

(a) whether the Ministry has included nine major/medium projects of Jharkhand in the Accelerated Irrigation Benefits Programme;

(b) if so, the reasons for not releasing any funds to seven schemes in 2008-09 and to nine schemes in 2009-10 and 2010-11; and

(c) how irrigation capacity of the State would increase under paucity of funds?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes, 9 Major/Medium projects of Jharkhand State are included in AIBP till date. Out of these, two projects namely Latratu and Tapkara are completed and one project namely Torai has been deferred due to public agitation as reported by the State Government, and remaining 6 projects are ongoing under AIBP.

(b) Out of these 6 projects, 2 projects namely Upper Sankh and Panchkhero received central grant of Rs. 2.70 crore and Rs. 1.02 crore respectively during 2008-09. The main reasons for not releasing fund to other 4 schemes in 2008-09 and for 6 schemes in 2009-10 and 2010-11 are given below:-